

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II,
SECTION 3,
SUB-SECTION (ii)]

Government of India
Ministry of Finance
Department of Economic Affairs

New Delhi, dated the October 06, 2020

CORRIGENDUM

Amendment to specific Notification for G-Sec Auction issued on 5.10.2020,

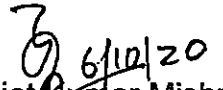
Notification No CG-DL-E-05102020-222255 dated 5.10.2020

F.No.4(5)-B(W&M)/2020: In partial modification of the above referred Notification dated October 5, 2020, Para 3 of the Notification may read as under:

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on October 09, 2020. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on October 09, 2020. ***The non-competitive bids should be submitted between 12.00 Noon and 12.30 p.m. and the competitive bids should be submitted between 12.00 Noon and 1.00 p.m.***
2. The other terms and conditions of the said Notification will remain the same.

By Order of the President of India


(Rajat Kumar Mishra)

Joint Secretary to the Government of India

[F.No.4(5)-B(W&M)/2020]
New Delhi
Dated 06th October, 2020